

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3638

ANSWERED ON:26.04.2012

REVENUE EARNED UNDER PSC

Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the private companies are getting a large share of revenue being accrued under the investment made by them under the Production Sharing Contracts (PSCs), which otherwise could have gone to the Public Sector Undertaking (PSUs);
- (b) if so, the reaction of the Government thereto;
- (c) whether the PSUs were unable to perform the works which have been given to the private companies under PSCs; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

- (a) & (b): Under Production Sharing Contract (PSC) regime, exploration blocks have been awarded by Government through International Competitive Bidding process with equal terms and conditions to Public Sector Undertakings (PSUs), Private and Foreign companies. Revenues earned under the PSC regime from sale of oil/gas are shared between the Contractor(s) of the fields/blocks and Government in line with the provisions laid down in the PSCs signed between Government and Contractor(s).
- (c): No, Madam.
- (d): Does not arise in view of (c) above.